

HIGH COURT OF SIKKIM
GANGTOK

No. 394/HCS

Dated: 30.11.16

OFFICE ORDER

In supersession of all previous Office Orders, Mr. Prajwal Khatiwada, District & Sessions Judge (North) at Mangan, who also holds the additional charge of the Court & Office of the District & Sessions Judge (Spl. Div. -I) and (Spl. Div.-II) at Gangtok is hereby directed to hold the Court of District & Sessions Judge (Spl. Div. -I)I/C and (Spl. Div.-II) I/C at Gangtok for three weeks at Gangtok and one week at Mangan in a month.

By Order,

Sd/-

(N.G. Sherpa)

REGISTRAR GENERAL

Memo No. : V(31)/Confdl./HCS/ 8719-40

Date: 30.11.16

Copy to:

1. Mr. Prajwal Khatiwada, District & Sessions Judge (North) at Mangan.
2. Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing.
3. Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok.
4. The District & Sessions Judge (South) at Namchi.
5. The District & Sessions Judge (Special Division -I) I/C at Gangtok.
6. The District & Sessions Judge (Special Division -II) I/C at Gangtok.
7. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
8. The Chief Judicial Magistrate -cum- Civil Judge (North) at Mangan.
9. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
10. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
11. The Civil Judge -cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
12. The Civil Judge -cum- Judicial Magistrate (East) at Gangtok.
13. The Chief Secretary, Government of Sikkim, Gangtok.
14. The Additional Chief Secretary -cum- Secretary, Home Department, Government of Sikkim Gangtok.
15. The Secretary, Department of Personnel, Adm., Reforms and Training, Government of Sikkim, Gangtok.
16. The Principal Secretary, Law Department, Government of Sikkim, Gangtok.